Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor: P K Industries Pvt Ltd; Date of commencement of liquidation: 23.03.2019; List of stakeholders as on: 31.03.2021

No.	Sl. Category of stakeholders No.	Summary of claims received	of claims ved	Summary adm	Summary of claims admitted	Amount Amount of of contingent claims rejecte	Amount of claims rejected	Amount Amount of Details in Remarks, of claims contingent claims under rejected verification	(Amount in ₹) Details in Remark Annexure if any	Remai if an
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date				2967315				NA	
w	Secured financial creditors	1	122867037		122867037	0	0	0	1	
4	Unsecured financial creditors	0	0		0	0	0	0	0	
5	Operational creditors (Workmen)	0	0		0	0	0	0	0	
6	Operational creditors (Employees)	0	0		0	0	0	0	.4	1
7	Operational creditors (Government Dues)	0	0		0	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	1,30,19,2540		0	0	0	1,30,19,254	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0		0	0	0	0	7	
otal										



Annexure-1

Name of the corporate debtor: P K INDUSTRIES PYT LTD; Date of commencement of liquidation: 23.03.2019; List of stakeholders as on: 31.03.2021

List of secured financial creditors

No. of No.	creditor	Karnataka Bank	
No. Details of claim			
rece	Date of receipt	07.06.19	
received	Amount claimed	22867037	
	Amount Amount Nature Amounclaimed of claim of coveree admitted claim by security interest	07.06.19 122867037 122867037 Secured 30100000 yes	
	Nature of claim	Secured	
Det	Amount Whethe covered security by interest security relinqui interest (Yes/No	30100000	
Details of claim admitted	shed?	yes	
dmitted	Details An of cov Security by Interest gu	ImmovableNIL	
	nount vered arante	NIL	
	% share in total amount se of claims admitted	100%	
Amount	% share contingent mutual in total claim dues, amount that of claims admitted set off	0	
Amount		0	
Amount	mutual rejected under dues, verific that may be	0	
unt	n er ication		
of Remarks,	II any		

Annexure-2

Name of the corporate debtor: P K INDUSTRIES PVT LTD; Date of commencement of liquidation: 23.03.2021; List of stakeholders as on: 31.03.2021

List of unsecured financial creditors

No.		I	68.68	
creditor		0		
No. creditor No.		0		
Details	Date of receipt	0		
Details of claim received	Amount claimed	0		
	Amount of Nature Amount claim of claim covered admitted guarant	0		
Details of	of claim	0		The second
Details of claim admitted	of claim covered by guarantee	0		
ted	% share in claim total amount of claims	0		
Amount of contingent	claim	0		
Amount of any	al that	0		
Amount of claim		0		
Amount of claim under	verification			
Remarks, if	апу			

